## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

#### **UNSTARRED QUESTION NO. 3214**

#### **TO BE ANSWERED ON AUGUST 07, 2025**

#### **COVERAGE OF CITIES AND URBAN LOCAL BODIES UNDER PMAY-U**

#### NO. 3214. SHRI NAVEEN JINDAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has implemented Pradhan Mantri Awas Yojana
  Urban (PMAY-U) in all statutory towns and notified planning areas and if so, the details thereof;
- (b) the number of cities and urban local bodies covered under PMAY-U, State/UT-wise;
- (c) whether the yojana also includes areas under Industrial Development Authorities and Special Area Development Authorities and if so, the details thereof;
- (d) the process of including towns and development authority areas under this yojana; and
- (e) the number of metropolitan cities benefitting from the said yojana?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to eligible beneficiaries. PMAY-U has been implemented in all the statutory towns as per Census 2011 and towns notified subsequently along with Metropolitan cities and smaller towns including Notified Planning/Development area under the jurisdiction of an Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority under State legislation which is entrusted with the functions of urban planning and regulations. The towns and Development Authority areas are included under the scheme by the Ministry based on request sent by the respective States/Union Territories (UTs). PMAY-U houses have been sanctioned in 4,895 Cities/Urban Local Bodies (ULBs)/ development authorities/notified areas/cantonment boards including all Metropolitan Cities across the country. State/UT-wise number of cities/towns/Development Authorities areas is at Annexure.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Cities/Towns and areas falling under Notified Planning Areas, Notified Planning/Development area iurisdiction Industrial **Development** of **Authority/Special** Area Development Authority/Urban Development Authority or any such Authority, where PMAY-U is implemented will continue to be covered under PMAY-U 2.0. New cities/ULBs notified by States are included in the list based on request sent by States/UTs.

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### Annexure referred in reply to LS USQ No. 3214 due for answer on 07.08.2025

# State/UT-wise number of cities/towns and urban development authorities in which houses under PMAY-U were sanctioned

Sr. No.	State/UT	No of Cities/Towns	No of UDAs
1	Andaman And Nicobar Islands	1	-
2	Andhra Pradesh	125	19
3	Arunachal Pradesh	31	-
4	Assam	103	-
5	Bihar	147	-
6	Chandigarh	1	-
7	Chhattisgarh	170	1
8	DNHⅅ	3	-
9	Delhi	5	-
10	Goa	14	3
11	Gujarat	185	15
12	Haryana	86	-
13	Himachal Pradesh	65	5
14	Jammu And Kashmir	80	-
15	Jharkhand	52	2
16	Karnataka	303	-
17	Kerala	94	1
18	Ladakh	2	-
19	Madhya Pradesh	414	-
20	Maharashtra	405	3
21	Manipur	27	-
22	Meghalaya	10	-
23	Mizoram	23	-
24	Nagaland	32	-
25	Odisha	118	1
26	Puducherry	6	-
27	Punjab	169	-
28	Rajasthan	242	3
29	Sikkim	8	
30	Tamil Nadu	720	1
31	Telangana	141	-
32	Tripura	20	-
33	Uttar Pradesh	780	16
34	Uttarakhand	105	2
35	West Bengal	132	4
	Grand Total	4,819	76